

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP 310/00003/2019 in OA 1145/2018**

**Dated Wednesday, the 1<sup>st</sup> day of May, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

N. Singaiah  
No. 4/92, 72C  
Mangaliamman Koil Street  
St. Thomas Mount  
Chennai – 600 016.

**...Applicant**

By Advocate M/s K. Nithyashree

Vs.

1. Mr. Sanjay Mitra  
The Secretary to Government  
Ministry of Defence  
New Delhi – 110 001.

2. Shri. Ashok Kumar Singh, IDES  
The Additional Director General of Movements  
Director General of Operational Logistics & SM  
General Staff Branch, Integrated HQ of MoD (Army)  
New Delhi – 110 011.

3. M. T . Ramesh, Indian Navy  
The Embarkation Commandant  
Embarkation HQ  
Chennai – 600 009.

4. Sanjeev Kanal, Lieutenant General  
The Commandant  
Officer's Training Academy  
St. Thomas Mount  
Chennai – 600 016.

**...Respondents**

By Advocate Mr. G. Dhamodaran

**ORAL ORDER****(Order: Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 28.08.2018 in OA 1145/2018.

2. When the matter is called, counsel on both sides submit in unison that the order of this Tribunal dated 28.08.2018 had been complied with and the matter could accordingly be closed.

3. Keeping in view of the above, CP is closed. Notices discharged.

**(R.RAMANUJAM)  
Member (A)  
01.05.2019**

AS